

Statement of Immovable Property Return for the year 2013 (As on 01/01/2014)

Service: ICLS
 Name of Officer (In full) : UTTAM KUMAR SAHOO
 Ministry /Department /Office: O/o the Official Liquidator
 High Court of Madhya Pradesh

Designation O.L.
 Present Pay: Rs.23,260/-+Grade Pay Rs.6600/-
 Date of Birth: 20/02/1971

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Name of District sub-division, Taluk and village in which property is situated.	Name and details of property- housing, lands and other buildings.	Cost of construction/acquirement including land in case of house and year when purchased.	*Present Value.	If not in own name, state in whose name held and his/relationship to the Government servant.	How acquired whether by purchase, lease, mortgage, inheritance gift or otherwise, with date of acquisition and name with details of persons from whom acquired.	Annual income from the property.	Remark
Market Nagar, CDA, Cuttack (Odisha)	Lease Hold Land (residential) Measuring 4000 Sq.Ft. (50" x 80") situated at Plot No. 1B/04, Sector No. 10, Market Nagar, CDA, Cuttack (Odisha)	Rs.20,00,000/- purchased on 28/03/2011.	35 Lakhs (Approx.)	Purchased in own name.	Purchased from Smt. Manjuka Mohanty, C/o Kishori Charan Mohanty Saanta Sahi, Khuntia Lane, Cuttack (Odisha). Date of acquisition is 28/03/2011.	NIL	Transferred in my name by Cuttack Development Authority on 31/05/2013.

Note: During the year 2013 (01/01/2013 to 31/12/2013) no property has been purchased/acquired.

Signature: _____



Date: _____

15/01/2014

NOTES:

01. *In cases where it is not possible to assess the value accurately the approximately value in relation to present conditions may be indicated.
02. **Includes shot term lease also.
03. the declaration form is required to be filled in and submitted by every member of Class I and Class II (Group A and Group B) services under rule 15 (3) of the Central Civil Services (Conduct) Rules, 1955, (now rule 18(1) of the CCS (Conduct) Rules, 1964 on the first appointment to the service and thereafter at the interval of every twelve months, giving particulars of all immovable property owned, acquired or inherited by him or held by him on lease or mortgage, either in his won name or in the name of any members of his family or in the name of any other person dependent on Government servant.
04. The wording "no change" or "no addition" or "as in the previous year" should be avoided and full details provided.
05. The columns should be filled up neatly in capital letters.